

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
EASTERN ZONAL BENCH: KOLKATA**

REGIONAL BENCH – COURT NO. 1

Excise Appeal No. 265 of 2010

(Arising out of Order-in-Appeal No. 10/KOL-V/2010 dated 28.01.2010 passed by the Commissioner of Central Excise (Appeal-I), 169, A.J.C. Bose Road, Bamboo Villa, 4th Floor, Kolkata – 700 014)

M/s. J.K. Files (India) Limited : **Appellant**
[Formerly 'M/s. Hindustan Files Limited'],
22, New Tangra Road,
Kolkata – 700 046

VERSUS

Commissioner of Central Excise : **Respondent**
Kolkata-V Commissionerate,
169, A.J.C. Bose Road, Bamboo Villa, 4th Floor,
Kolkata – 700 014

AND

Excise Appeal No. 878 of 2011

(Arising out of Order-in-Appeal No. 63/KOL-V/2011 dated 29.07.2011 passed by the Commissioner of Central Excise (Appeal-I), 169, A.J.C. Bose Road, Bamboo Villa, 4th Floor, Kolkata – 700 014)

M/s. J.K. Files (India) Limited : **Appellant**
[Formerly 'M/s. Hindustan Files Limited'],
22, New Tangra Road,
Kolkata – 700 046

VERSUS

Commissioner of Central Excise : **Respondent**
Kolkata-V Commissionerate,
180, Shantipally, Rajdanga Main Road, E.M. Bye-Pass,
Kolkata – 700 107

APPEARANCE:

None for the Appellant

Shri P.K. Ghosh, Authorized Representative for the Respondent

CORAM:

HON'BLE SHRI ASHOK JINDAL, MEMBER (JUDICIAL)
HON'BLE SHRI K. ANPAZHAKAN, MEMBER (TECHNICAL)

FINAL ORDER NOS. 76149-76150 / 2024

DATE OF HEARING / DECISION: 24.06.2024

ORDER: [PER BENCH]

Today when the matter was called, there was neither any representation on behalf of the appellant nor any request for adjournment from them, despite service of notice of hearing. Therefore, it appears that the appellant is not interested in pursuing the present appeals before the Tribunal.

2. In these circumstances, the appeals are dismissed for non-prosecution, with liberty being granted to the appellant to pursue for reopening their case by way of filing miscellaneous applications for restoration of their appeals, if they so desire.

(Dictated and pronounced in the open court)

Sd/-

(ASHOK JINDAL)
MEMBER (JUDICIAL)

Sd/-

(K. ANPAZHAKAN)
MEMBER (TECHNICAL)

Sdd